STARLITE BUILDERS PRIVATE LIMITED; COMMENCEMENT OF CIRP ON 20.09.2022

List of unsecured financial creditors as on 04.10.2022

Sl. No.	Name of creditor	Details of claim received					Details of Claims Admitted							
		Date of Receipt	Amount claimed				Amount of claim admitted				N	1 1	Whether	%
			Principal	Interest	Other Charge s	Total	Principal	Interest	Other Charg es	Total	Nature of claim		Related Party ?	voting share in CoC
1	VISION MULTIPLEX PRIVATE LIMITED	01.10.22	40,00,00,000.00	3,44,54,795.00	-	43,44,54,795.00	40,00,00,000.00	3,44,54,795.00	-	43,44,54,795.00	Optional convertible Debentures	-	No	57.14
2	BASE REALTORS PRIVATE LIMITED	01.10.22	30,00,00,000.00	2,58,41,096.00	-	32,58,41,096.00	30,00,00,000.00	2,58,41,096.00	-	32,58,41,096.00	Optional convertible Debentures	-	No	42.86
		Total	70,00,00,000.00	₹ 6,02,95,891.00	-	76,02,95,891.00	70,00,00,000.00	₹ 6,02,95,891.00	-	76,02,95,891.00		-	-	100.00

Note The list of Creditors is prepared on the basis of Claims received from the Creditors

The Claims have been admitted on the basis of the documents submitted by the Creditors itself as no compelte data for verification of claims provided by the suspended board of directors. The said claims

may further undergo changes if other information made available to the IRP as per the provisions Regulation 14 of the IBBI (CIRP) Regulations, 2016

The claims submitted by the Creditors have been admitted on Provisional Basis